

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:879

ANSWERED ON:29.02.2000

PROMOTION OF YOUTH AFFAIRS AND SPORTS IN RAJASTHAN

RASA SINGH RAWAT

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the efforts made to promote the youth affairs and sports in Rajasthan during the last two years;
- (b) the number of proposals to develop the sports activities and to construct stadia and youth hostels in Rajasthan that are still under consideration of the Government;
- (c) the time by which necessary action will be taken in this regard and also the procedure adopted by the Government to provide grants for the sports and youth welfare activities;
- (d) the action plan of the Government to strengthen State Sports Council and District Level Sports Councils and also to make them effective; and
- (e) the reasons for not constructing youth hostels in Ajmer for which proposal has already been sanctioned?

**Answer**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS SHRI SUKHDEV SINGH DHINDSA

- (a) The Department implements a number of Schemes on Sports and Youth Affairs under which the State Government of Rajasthan, alongwith other States / UTs, can avail benefits.
  - (b) Under the Scheme of Grants for Creation of Sports Infrastructure, as revised in 1999, the Department has received twelve proposals from the Government of Rajasthan. Out of these, only one proposal was found viable. A sum of Rs.5,59,150/- and Rs.5,21,800/- has been released during 1998-99 and 1999-2000 respectively. Deficiencies observed in the other eleven proposals have been intimated to the Government of Rajasthan. Government of Rajasthan also sent four proposals for construction of Youth Hostels, one each in Ajmer, Kota, Jaisalmer and Udaipur. Three proposals of Kota, Udaipur and Ajmer have been approved in principle.
  - (c) As soon as a proposal received under any Scheme is found to fulfill the provisions of the Scheme, it is cleared within the shortest possible time after completing the necessary procedure.
  - (d) It is primarily the responsibility of the State Government concerned to strengthen the State Sports Council and District level Sports Councils to make them effective.
  - (e) Government of Rajasthan have not sent the drawings and estimates in respect of construction of Youth Hostel at Ajmer. However, the proposal has been approved in principle.
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